

LOK SABHA
UNSTARRED QUESTION NO. 1814
TO BE ANSWERED ON 27.07.2022

TARIFF COMMISSION ON PRICE REVISION

1814. SHRI ARJUN SINGH:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Tariff Commission constituted by the Kolkata High Court, in its report on price revision, had ordered for increase in the prices of jute bags and the other jute products if so, the details thereof;
- (b) whether the Government is likely to implement the order of the Kolkata High Court to revise and increase the prices of jute bags and the other products;
- (c) if so, the time by which it is likely to be implemented; and
- (d) if not, the reasons therefor?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (d): In pursuance to the Order dated 14.08.2019 of Hon'ble High Court Calcutta, Tariff Commission has submitted its Study Report on normative price of Type 'A' and 'B', B-Twill 580 gms Jute Bags having capacity of 50 kg. The Tariff Commission has recommended revising the factors of technical as well as financial parameters for calculation of pricing of Type 'A' and 'B', B-Twill 580 gms jute bags of 50 kg capacity. On the recommendations of study report, the government has taken views of stakeholders for its implementation and matter is under active consideration of the Government.
